

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.11.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5077 of 2023 in I.A. No ___ of 2023 in Comp. App. (AT) (Ins) No. 927 of 2023	Vinod Jatiya Vs. Surya Pratap Gupta	Vyom Raghuvanshi

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